

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 131
Appeal No. 137/252/ND/2020**

Under Section: 252

In the matter of:

Sukriti Infrastrucutre Pvt. Ltd.	...	Appellant
Vs		
ROC, Delhi	...	Respondent

Order delivered on 26.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	: Mr. Chandradeep Bharat, Adv.
For the ROC	: Mr. M. Yadubhushana Rao, Adv.
For the IT Dept.	:

ORDER

As per the order of the Bench, due to paucity of time matter
adjourned to 12.03.2020.

**Sd/-
(Asim Kumar Pal)
Court Officer**

MUKESH